

OA No. 575 of 05

ORDER [Oral]

25.11.2008

None for the parties.

On call, no one turns up on behalf of either side. It appears that the applicant has lost interest in pursuing the matter. The OA is dismissed for non-prosecution.

[A. Kushan] M [A]

/cbs/

[S. Srivastava] M [J]